

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2698  
ANSWERED ON:17.03.2006  
WASTELAND DEVELOPMENT TASK FORCE  
Adhalrao Patil Shri Shivaji

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Government had set up a Wasteland Development Task Force in 1994 for the development of ravines in Chambal;
- (b) if so, the details thereof;
- (c) the details of achievements of the said task force;
- (d) whether some of the State Governments have demanded to set up similar task force in their States;
- (e) if so, the details thereof; and
- (f) the response of the Government thereto?

**Answer**

MINISTER FOR RURAL DEVELOPMENT (DR. RAGHUVANSH PRASAD SINGH)

(a) to (c) Yes, Sir. A Waste Land Development Task Force was set up in 1994 for development of 1200 hectares of waste land in the ravines of Chambal in Morena district of Madhya Pradesh. The Task Force consisted of 300 Ex-Servicemen under the command of Territorial Army. The objective was to provide employment to ex- servicemen and also to develop wastelands through afforestation including

(i) soil and moisture conservation

(ii) plantation and its protection. The total area of 1200 hectares of ravine land has been treated. The Task Force was wound up on 31.12.1999. A sum of Rs 474.00 lakh were incurred by the Department of Land Resources on this project during the implementation period from 1994-1995 to 1999- 2000.

(d) to (f) No proposal for setting up of such Task Force in other States has been received by the Ministry during the last three years.

K.11011/08/2005-DI(PQ-LS)

Government of India Ministry of Rural Development Department of Land Resources

F.R. is Lok Sabha Unstarred Question No. 2030 regarding Integrated Wastelands Development programme raised by Shri Kamla Prasad Rawat, Hon'ble M.P. (Lok Sabha). The text of the Question reads as under:

- (a) whether the government had set up a Wasteland Development Task Force in 1994 for the development of ravines in Chambal;
- (b) if so, the details thereof;
- (c) the details of achievements of the said task force;
- (d) whether some of the State Governments have demanded to set up similar task force in their States;
- (e) if so, the details thereof; and
- (f) the response of the Government thereto?

2. A similar Question has earlier been replied on 13.3.2001 raised by Sh. Ramshesh Thakur, Hon'ble M.P. (Lok Sabha), is placed at Flag 'X'. Based on the information available in the Department, draft reply (F/DFA) is placed below for approval of Hon'ble MOS(RD-N) please.

(Harsh Mitter) DIGF(DI) 16.3.2006

JS(WD)

